

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.P.(CAA) 128(MB)2024 IN C.A.(CAA)/268(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- Samuk Holding Pvt Ltd
IN THE MATTER OF
SAMUK HOLDING PVT LTD

Section: 230-232 of Companies Act, 2013

ORDER

Counsel, Ajit Singh Tawar a/w Pawan Kulkarni appeared for the Petitioner Companies through VC.

List this matter for hearing on **22.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)